NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.24/BB/2017	<u>.</u>	Admission	230/ 232	DTDC E-Commerce Logistics Ltd., & Another.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

· V.J. Achalanand

& PHONE NUMBER

Ahfor Appliant

Counsel for petitioner is present. He has filed synopsis along with name of the Chairman and scrutiniser.

Orders reserved.

MEMBER (J)

MEMBER (T)